

and English versions) of the Life Insurance Corporation of India as on the 31st March, 1994 under section 29 of the Life Insurance Corporation Act, 1956.

[Placed in Library See. No. LT 7026/95]

(6) A copy of the Annual Accounts (Hindi and English versions) of the Securities and Exchange Board of India for the year 1993-94 together with Audit Report thereon under sub-section (4) of section 15 of the Securities and Exchange Board of India Act, 1992.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library See. No. LT 7027/95]

Statements showing action taken by Government on various assurances, promises and undertakings given by Ministers during the various sessions of Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

| | | | |
|------|---|----------------------------|------------------------|
| (1) | Statement No. XXXV (Placed in Library, See No. L.T. 7028/95) | — Thirteenth Session, 1989 | Eighth Lok Sabha |
| (2) | Statement No. XXXIII (Placed in Library, See No. L.T. 7029/95) | — Second Session, 1990 | |
| (3) | Statement No. XXIX (Placed in Library, See No. L.T. 7030/95) | — Third Session, 1990 | Ninth Lok Sabha |
| (4) | Statement No. XXV (Placed in Library, See No. L.T. 7031/95) | — Sixth Session, 1990 | |
| (5) | Statement No. XXVI (Placed in Library, See No. L.T. 7032/95) | — First Session, 1991 | Tenth Lok Sabha |
| (6) | Statement No. XXII (Placed in Library, See No. L.T. 7033/95) | — Second Session, 1991 | |
| (7) | Statement No. XXI (Placed in Library, See No. L.T. 7034/95) | — Third Session, 1992 | |
| (8) | Statement No. XIX (Placed in Library, See No. L.T. 7035/95) | — Fourth Session, 1992 | |
| (9) | Statement No. XVI (Placed in Library, See No. L.T. 7036/95) | — Fifth Session, 1992 | |
| (10) | Statement No. XV (Placed in Library, See No. L.T. 7037/95) | — Sixth Session, 1993 | |

| | | | |
|------|---|--------------------------|-----------------------|
| (11) | Statement No. XI (Placed in Library, See No. L.T. 7038/95) | — Seventh Session, 1993 | Tenth Lok Sabha |
| (12) | Statement No. X (Placed in Library, See No. L.T. 7039/95) | — Eighth Session, 1993 | |
| (13) | Statement No. VIII (Placed in Library, See No. L.T. 7040/95) | — Ninth Session, 1994 | |
| (14) | Statement No. V (Placed in Library, See No. L.T. 7041/95) | — Tenth Session, 1994 | |
| (15) | Statement No. III (Placed in Library, See No. L.T. 7042/95) | — Eleventh Session, 1994 | |
| (16) | Statement No. I (Placed in Library, See No. L.T. 7043/95) | — Twelfth Session, 1994 | |

Review on the working of and Annual Report of the State Farms Corporation of India Ltd., New Delhi for 1993-94 alongwith a statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): On behalf of Shri S. Krishna Kumar I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government of working of the State Farms Corporation of India Limited, New Delhi, for the year 1993-94.

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7044/95]

(3) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Gujarat State Seeds Corporation Limited for the year 1993-94 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See. No. LT 7045/95]

Annual Report and Review on the working of the Regional Cancer Centre, Trivandrum for 1992-93 alongwith a statement showing reasons for delay in laying these papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PAWAN SINGH GHATOWAR): I to beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer